

विधायी विभाग
Legislative Department

विधि और न्याय मंत्रालय
Ministry of Law and Justice

INDEX TO CENTRAL ENACTMENTS

IN

ALPHABETICAL

ORDER

(As on 17th October, 2014)

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Indian Iron and Steel Company (Acquisition of Shares) Act	1976	89
Indian Law Reports Act	1875	18
Indian Maritime University Act,2008	2008	22
Indian Matrimonial Causes (War Marriages) Act	1948	40
Indian Medical Council Act	1956	102
Indian Medical Degrees Act	1916	07
Indian Medicine Central Council Act	1970	48
IndianMuseum Act	1910	10
Indian Naval Armament Act	1923	07
Indian Nursing Council Act	1947	48
Indian Partnership Act	1932	09
Indian Penal Code	1860	45
Indian Ports Act	1908	15
Indian Post Office Act	1898	06
Indian Railway Board Act	1905	04
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Indian Reserve Forces Act	1888	04

*(Struck down by Supreme Court in SaarbanandaSonowal V/S Union of India (2005) 5 Supreme Court Cases 665

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Indian Soldiers (Litigation) Act	1925	04
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Indian Succession Act	1925	39
Indian Telegraph Act	1885	13
Indian Tolls Act	1851	08
Indian Tolls Act	1888	08
Indian Tolls Act	1864	15
Indian Tolls (Army and Air Force) Act	1901	02
Indian Tramways Act	1886	11
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Indian Treasure-trove Act	1878	06
Indian Trusts Act	1882	02
Indian Veterinary Council Act	1984	52
Indian Wireless Telegraphy Act	1933	17
Indian Rifles (Repeal) Act	2006	49
Indira Gandhi National Open University Act	1985	50
Indira Gandhi National Tribal University Act	2007	52
Indo-Tibetan Border Police Force Act	1992	35
Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
Industrial Disputes Act	1947	14
Industrial Disputes (Amendment and Miscellaneous Provisions) Act	1956	36
Industrial Disputes (Banking and Insurance Companies) Act	1949	54
Industrial Employment (Standing Orders) Act	1946	20
Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23

Industrial Reconstruction Bank (Transfer of Undertaking and Repeal) Act	1997	07
Industrial Reconstruction Bank of India Act	1984	62
Industries (Development and Regulation) Act	1951	65
Infant Milk Substitutes, Feeding Bottles and	1992	41
Infant Foods (Regulation of Production, Supply and Distribution) Act		
Inflammable Substances Act	1952	20
Information Technology Act	2000	21
Inland Vessels Act	1917	01
Inland Waterways Authority of India Act	1985	82
Insecticides Act	1968	46
Institutes of Technology Act	1961	59
Insurance Act	1938	04
Insurance Regulatory and Development Authority Act	1999	41
Intelligence Organisations (Restriction on Rights) Act	1985	58
Interest Act	1978	14
Industrial Undertakings Act [Rep. by Act 27 of 2006 (w.e.f. date to be notified)]		
Interest-tax Act	1974	45
International Development Association (Status, Immunities and Privileges) Act	1960	32
International Finance Corporation (Status, Immunities and Privileges) Act	1958	42
International Monetary Fund and Bank Act	1945	00
Inter-State Corporation Act	1957	38
Inter-State Migrant Workmen (Regulation of Employment and Conditions	1979	30
of Service) Act		
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Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare	1976	55
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Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare	1976	61
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Jamia Millia Islamia Act	1988	58
Jammu and Kashmir (Extension of Laws) Act	1956	62
Jammu and Kashmir Representation of the People (Supplementary) Act	1968	03
Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry Act	2008	19
JawaharlalNehruUniversity Act	1966	53
Jayanti Shipping Company (Acquisition of Shares) Act	1971	63
Jharkhand Contingency Fund (Amendment) Act, 2009	2009	37
Jubbulpore and Chhattisgarh Divisions (Divorce Proceedings Validation) Act	1935	13
Judges (Inquiry) Act	1968	51
Judges (Protection) Act	1985	59
Judicial Officers Protection Act	1850	18
Junagarh Administration (Property) Act	1948	26
Jute Companies (Nationalisation) Act	1980	62
Jute Manufactures Cess Act	1983	28
Jute Manufacturers Development Council Act	1983	27
Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
Juvenile Justice (Care and Protection of Children) Act	2000	56
K		
Kalakshetra Foundation Act, 1993	1994	06
Kazis Act	1880	12
Khaddar (Protection of Name) Act	1950	78
Khadi and Village Industries Commission Act	1956	61
Khuda Bakhsh Oriental Public Library Act	1969	43
King of Oudh's Estate Act	1887	19
King of Oudh's Estate Act	1888	14

	King of Oudh's Estate Validation Act	1917	12
	Konkan Passenger Ships (Acquisition) Act	1973	62
	Kosangas Company (Acquisition of Undertakings) Act	1979	28
L	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by certain Establishments) Act	1988	51
	LadyHardingeMedicalCollege and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
	Lalitkala Akademi (Taking Over of Management) Act	1997	17
	Land Acquisition Act	1894	01
	Land Acquisition (Amendment) Act	1962	31
	Land Acquisition (Amendment and Validation) Act	1967	13
	Land Acquisition (Mines) Act	1885	18
	Land Improvement Loans Act	1883	19
	Land Port Authority of India Act	2010	31
	Laws Local Extent Act	1874	15
	Laxmirattan and Atherton West Cotton Mills (Taking over of Management)Act	1976	98
	Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act, 1998	1999	05
	Legal Metrology Act	2010	01
	Legal Practitioners Act	1879	18
	Legal Practitioners (Fees) Act	1926	21
	Legal Practitioners (Women) Act	1923	23
	Legal Representatives' Suits Act	1855	12
	Legal Services Authorities Act	1987	39
	Legal Tender (Inscribed Notes) Act	1964	28
	Legislative Assembly of Nagaland (Change in Representation) Act	1968	61
	Legislative Councils Act	1957	37
	Lepers Act	1898	03
	Levy Sugar Price Equalisation Fund Act	1976	31
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Lokpal and Lokayuktas Act	2014	1
Local Authorities Loans Act	1914	09
Local Authorities Pensions and Gratuities Act	1919	01
LokSahayakSena Act	1956	53
Lotteries (Regulation) Act	1998	17
Lushai Hills District (Change of Name) Act	1954	18
M		
Madhya Pradesh Reorganisation Act	2000	28
Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
Madras City Civil Court Act	1892	07
MadrasCityLand Revenue Act	1851	12
Madras Civil Courts Act	1873	03
Madras Compulsory Labour Act	1858	01
Madras District Police Act	1859	24
MadrasForest (Validation) Act	1882	21
Madras Public Property Malversation Act	1837	36
Madras Rent and Revenue Sales Act	1839	07
Madras Revenue Commissioner Act	1849	10
MadrasUnconvenated Officers' Act	1857	07
Mahatama Gandhi Antarashtriya Hindi Vishwavidyalaya Act, 1996	1997	03

Mahendra Pratap Singh Estate (Repeal) Act	1960	48
Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
Maintenance Orders Enforcement Act	1921	18
Major Port Trusts Act	1963	38
Majority Act	1875	09
Mangrol and Manavadar (Administration of Property) Act	1949	02
Manipur and Tripura (Repeal of Laws) Act	1958	35
Manipur (Courts) Act	1955	56
Manipur (Hill Areas District Council) Act	1971	76
Manipur Land Revenue and Land Reforms Act	1960	33
Manipur Municipalities Act	1994	43
Manipur Panchayati Raj Act	1994	26
Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
Manipur University Act	2005	54
Manipur (Village Authorities in Hill Areas) Act	1956	80
Manoeuvres, Field Firing and Artillery Practice Act	1938	05
Marine Insurance Act	1963	11
Marine Products Export Development Authority Act	1972	13
Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
Marking of Heavy Packages Act	1951	39
Marriages Validation Act	1892	02
Married Women's Property Act	1874	03
Married Women's Property (Extension) Act	1959	61
Maruti Limited (Acquisition and Transfer of Undertakings) Act	1980	64
Maternity Benefit Act	1961	53
Maulana Azad National Urdu University Act, 1996	1997	02
Medical Termination of Pregnancy Act	1971	34
Medicinal and Toilet Preparations (Excise Duties) Act	1955	16
Mental Health Act	1987	14
Merchant Shipping Act	1958	44

Merchant Shipping (Amendment) Act	1986	33
Merchant Shipping (Amendment) Act	1987	13
Merged States (Laws) Act	1949	59
Metal Corporation (Nationalisation and Miscellaneous Provisions) Act	1976	100
Metal Tokens Act	1889	01

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Mica Mines Labour Welfare Fund Act	1946	22
Micro, Small and Medium Enterprises Development Act, 2006	2006	27
Mines Act	1952	35
Mines and Minerals (Development and Regulation) Act	1957	67
Minimum Wages Act	1948	11
Mirzapur Stone Mahal Act	1886	05
Miscellaneous Personal Laws (Extension) Act	1959	48
Mizoram University Act	2000	08
Mogul Line Limited (Acquisition of Shares) Act	1984	33
Monopolies and Restrictive Trade Practices Act	1969	54
Motor Transport Workers Act	1961	27
Motor Vehicles Act	1988	59
Multimodal Transportation of Goods Act	1993	28
Multi-State Co-operative Societies Act	2002	39
Municipal Taxation Act	1881	11
Murshidabad Act	1891	15
Murshidabad Estate Administration Act	1933	23
Muslim Personal Law (Shariat) Application Act	1937	26
Muslim Women (Protection of Rights on Divorce) Act	1986	25
Mussalman Wakf Act	1923	42

	MussalmanWakf Validating Act	1913	06
	MussalmanWakf Validating Act	1930	32
N.	Naga Hills-Tuensang Area Act	1957	42
	NagalandUniversity Act	1989	35
	Nalanda University Act	2010	39
	Narcotic Drugs and Psychotropic Substances Act	1985	61
	National Bank for Agriculture and Rural Development Act	1981	61
	National Cadet Corps Act	1948	31
	NationalCapitalTerritory of Delhi Laws (Special Provisions)	2007	43
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	Act, 2009	2009	40
	National Capital Region Planning Board Act	1985	02
	National Commission for Backward Classes Act	1993	27
	National Commission for Minorities Act	1992	19
	National Commission for Minority Educational Institutions Act, 2004	2005	02
	National Commission for Safai Karamcharis Act	1993	64
	National Commission for Women Act	1990	20
	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
	National Co-operative Development Corporation Act	1962	26
	National Council for Teacher Education Act	1993	73
	National Dairy Development Board Act	1987	37
	National Environment Appellate Authority Act	1997	22
	National Environment Tribunal Act	1995	27
	National Food Security Act	2013	20
	National Green Tribunal Act	2010	19
	National Highways Act	1956	48
	National Highways Authority of India Act	1988	68
	National Housing Bank Act	1987	53

National Institute of Fashion Technology Act	2006	28
National Institute of Pharmaceutical Education and Research Act	1998	13
National Investigation Agency Act	2008	34
National Jute Board Act, 2008	2009	12
National Library of India Act	1976	76
National Oil Seeds and Vegetable Oils Development Board Act	1983	29
National Rural Employment Guarantee Act	2005	42
National Rural Employment Guarantee (Amendment) Act, 2009	2009	46
National Rural Employment Guarantee (Extension to Jammu And Kashmir) Act 2007	2007	23
National Institute of Design Act, 2014	2014	18
National Institutes of Technology Act.	2007	29
National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
National Security Act	1980	65
National Security Guard Act	1986	47
National Service Act	1972	28
National Tax Tribunal Act	2005	49
National Thermal Power Corporation Limited, the National Hydro-Electric Power Corporation Limited and the North-Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Act	1993	24

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National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44
N National Waterway (Allahabad-Haldia Stretch of the Ganga-Bhagirathi-Hooghly River) Act	1982	49

National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Act	1992	25
National Waterway (Sadiya-Dhubri Stretch of the Brahmaputra River) Act	1988	40
National Waterway (Talcher-Dhamra Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Act, 2008	2008	23
National Waterway (Kakinadi-Puducherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Act, 2008	2008	24
Naval and Aircraft Prize Act	1971	59
Navy Act	1957	62
National Capital Territory of Delhi Laws (Special Provisions) Act	2011	05
National Capital Territory of Delhi Laws (Special Provisions) Second Act	2011	20
Negotiable Instruments Act	1881	26
New Delhi Municipal Council Act	1994	44
Newspaper (Price and Page) Act	1956	45
Newspaper (Price and Page Continuance) Act	1961	36
Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Act	1994	56
North-Eastern Area (Reorganisation) Act	1971	81
North-Eastern Council Act	1971	84
North-Eastern Hill University Act	1973	24
North-Eastern Provinces Village and Road Police Act	1873	16
Northern India Canal and Drainage Act	1873	08
Northern India Ferries Act	1878	17
Notaries Act	1952	53
O Oaths Act	1969	44
Obstructions in Fairways Act	1881	16
Official Languages Act	1963	19
Official Secrets Act	1923	19

	Official Trustees Act	1913	02
	Offshore Areas Minerals (Development and Regulation) Act, 2002	2003	17
	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act	1993	65
	Oil Fields (Regulation and Development) Act	1948	53
	Oil Industry (Development) Act	1974	47
	Opium and Revenue Laws (Extension of Application) Act	1950	33
	Oriental Gas Company	1857	05
	Oriental Gas Company	1867	11
	Orissa Weights and Measures (Delhi Repeal) Act	1958	57
	Orphanages and Other Charitable Homes (Supervision and Control) Act	1960	10
	Orissa (Alteration of Name) Act	2011	15
	Oudh Estates Act	1869	01
	Oudh Laws Act	1876	18
	Oudh Sub-settlement Act	1866	26
	Oudh Taluqdars' Relief Act	1870	24
	Oudh Wasikas Act	1886	21
P	Parel Investment and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Act	2005	14
	Parliament (Prevention of Disqualification) Act	1959	10
	Parliamentary Proceedings (Protection of Publication) Act	1977	15
	Parsi Marriage and Divorce Act	1936	03
	Part B States (Laws) Act	1951	03
	Part B States Marriages Validating Act	1952	01
	Part C States Miscellaneous Laws (Repealing) Act	1951	66
	Parliamentary Proceedings (Protection of Publication) Repeal Act	1976	28
	Partition Act	1893	04
	Partition of Revenue-paying Estates	1863	19
	Passport (Entry into India) Act	1920	34
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Payment of Bonus Act	1965	21
Payment of Gratuity Act	1972	39
Payment of Gratuity (Amendment) Act	1987	22
Payment of Gratuity (Amendment) Act, 2009	2009	47
Payment of Wages Act	1936	04
Pensions Act	1871	23
Pension Fund Regulatory and Development Authority Act	2013	23
Personal Injuries (Compensation Insurance) Act	1963	37
Persons With Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995	1996	01
Petroleum Act	1934	30
Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
Petroleum and Natural Gas Regulatory Board, Act	2006	19
Pharmacy Act	1948	08
Places of Worship (Special Provisions) Act	1991	42
Plantations Labour Act	1951	69
Poisons Act	1919	12
Police Act	1861	05
Police Act	1888	03
Police Act	1949	64
Police, Agra	1854	16
Police Forces (Restriction of Rights) Act	1966	33
Police (Incitement to Disaffection) Act	1922	22
Pondicherry (Administration) Act	1962	49

Pondicherry (Extension of Laws) Act	1968	26
Pondicherry University Act	1985	53
Pondichery (Alteration of Name) Act	2006	44
Porahat Estate Act	1893	02
Post-Graduate Institute of Medical Education and Research, Chandigarh, Act	1966	51
Post Office Cash Certificates Act	1917	18
Powers-of-Attorney Act	1882	07
PrasarBharati (Broadcasting Corporation of India) Act	1990	25
Preference Shares (Regulation of Dividend) Act	1960	63
Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
Presidency Small Cause Courts Act	1882	15
Presidency-towns Insolvency Act	1909	03
President (Discharge of Functions) Act	1969	16
Presidential and Vice-Presidential Elections Act	1952	31
President's Emoluments and Pension Act	1951	30
Press and Registration of Books Act	1867	25
Press Council Act	1978	37
Protection of Children From Sexual Offences Act, 2012	2012	32
Prevention and Control of Infections and Contagious Diseases in Animals Act, 2009	2009	27
Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act	1980	07
Prevention of Corruption Act	1988	49
Prevention of Cruelty to Animals Act	1960	59
Prevention of Damage to Public Property Act	1984	03
Prevention of Food Adulteration Act	1954	37
Prevention of Money Laundering Act, 2002	2003	15
Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
Prevention of Insults to National Honour Act	1971	69

Prevention of Seditious Meetings Act	1911	10
Prevention of Terrorism (Repeal) Act	2004	26
Prisoners Act	1900	03
Prisoners (Attendance in Courts) Act	1955	32
Prisons Act	1894	09
Private Security Agencies (Regulation) Act	2005	29

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P Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
Prize Competitions Act	1955	42
Probation of Offenders Act	1958	20
Produce Cess Laws (Abolition) Action, 2006	2006	46
Professions Tax Limitation (Amendment and Validation) Act	1949	61
Prohibition of Child Marriage Act	2007	06
Prohibition of Employment as Manual Scavengers and Their Rehabilitation Act	2013	25
Protection of Civil Rights Act	1955	22
Protection of Human Rights Act, 1993	1994	10
Protection of Plant Varieties and Farmers' Right Act	2001	53
Protection of Women from Domestic Violence Act	2005	43
Provident Funds Act	1925	19
Provincial Insolvency Act	1920	05
Provincial Small Cause Courts Act	1887	09
Provisional Collection of Taxes Act	1931	16
Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
Public Accountants' Defaults Act	1850	12
Public Debt Act	1944	18
Public Employment (Requirement as to Residence) Act	1957	44

	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48
	Public Gambling Act	1867	03
	Public Liability Insurance Act	1991	06
	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40
	Public Provident Fund Act	1968	23
	Public Records Act	1993	69
	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
	Public Servants (Inquiries) Act	1850	37
	Public Suits Validation Act	1932	11
	Public Wakfs (Extension of Limitation) Act	1959	29
	Punjab District Boards Act	1883	20
	Punjab Disturbed Areas Act	1983	32
	Punjab Excise (Delhi Amendment) Act	1979	12
	Punjab Gram Panchayat, Samities and ZillaParishad (Chandigarh Repeal) Act	1994	27
	PunjabLand Revenue Act	1887	17
	Punjab Laws Act	1872	04
	Punjab Legislative Council (Abolition) Act	1969	46
	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45
	Punjab Reorganisation Act	1966	31
	PunjabState Legislature (Delegation of Powers) Act	1984	36
	Punjab Tenancy Act	1887	16
R	Railway Claims Tribunal Act	1987	54
	Railway Companies (Emergency Provisions) Act	1951	51
	Railway Property (Unlawful Possession) Act	1966	29
	Railway Protection Force Act	1957	23
	Railway Protection Force (Amendment) Act	1985	60
	Railways Act	1989	24
	Railways Employment of Members of the Armed Forces Act	1965	40
	Railways (Local Authorities' Taxation) Act	1941	25

Raipur and Khattra Laws Act	1879	19
Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
Rajghat Samadhi Act	1951	41
Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
RajivGandhiUniversity Act	2007	08
Rajiv Gandhi National Institutes of Youth Development Act	2012	35
Rajiv Gandhi National Aviation University Act	2013	26
Rampur Raza Library Act	1975	22
Rani Lakshmi Bai Central Agricultural University Act	2014	10
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R Recovery of Debts Due to Banks and Financial Institutions Act	1993	51
Red Cross Society (Allocation of Property) Act	1936	18
Reformatory Schools Act	1897	08
Regional Rural Banks Act	1976	21
Registration Act	1908	16
Registration of Births and Deaths Act	1969	18
Registration of Foreigners Act	1939	16
Rehabilitation Council of India Act	1992	34
Rehabilitation Finance Administration Act	1948	12
Religious Endowments Act	1863	20
Religious Institutions (Prevention of Misuse) Act	1988	41
Religious Societies Act	1880	01
Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
Rent Recovery Act	1853	06

Repatriation of Prisoners Act	2003	49
Representation of the People Act	1950	43
Representation of the People (Amendment) Act	1989	21
Representation of the People Act	1951	43
Representation of People (Amendment) Act, 2009	2009	41
Representation of the People (Miscellaneous Provisions) Act	1956	88
Requisitioned Land (Apportionment of Compensation) Act	1949	51
Requisitioning and Acquisition of Immovable Property Act	1952	30
Research and Development Cess Act	1986	32
Reserve Bank (Transfer of Public Ownership) Act	1948	62
Reserve Bank of India Act	1934	02
Reserve Bank of India (Amendment and Miscellaneous Provisions) Act	1953	54
Reserve and Auxiliary Air Forces Act	1952	62
Resettlement of Displaced Persons (Land Acquisition) Act	1948	60
Revenue, Bombay	1842	13
Revenue Commissioners, Bombay	1842	17
Revenue Recovery Act	1890	01
Richardson and Cruddas Limited (Acquisition and Transfer of Under- takings) Act	1972	78
Right of Children to Free and Compulsory Education Act, 2009	2009	35
Right to Information Act	2005	22
Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30
River Boards Act	1956	49
Road Transport Corporations Act	1950	64
Rubber Act	1947	24
S SAARC Convention (Suppression of Terrorism) Act	1993	36
Salar Jung Museum Act	1961	26
Salary, Allowances and Pension of Members of Parliament Act	1954	30

Salaries and Allowances of Ministers Act	1952	58
Salaries and Allowances of Ministers (Amendment) Act, 2010	2010	02
Salaries and Allowances of Officers of Parliament Act	1953	20
Salary and Allowances of Leaders of Opposition in Parliament Act	1977	33
Sale of Goods Act	1930	03
Sales of Land for Revenue Arrears	1845	01
Sales Promotion Employees (Conditions of Service) Act	1976	11
Sales Tax Laws Validation Act	1956	07
Salt Cess Act	1953	49
Sarais Act	1867	22
Sashatra Seema Bal Act	2007	53
Scheduled Areas (Assimilation of Laws) Act	1951	37
Scheduled Areas (Assimilation of Laws) Act	1953	16
Scheduled Castes and Scheduled Tribes Orders (Amendment) Act	1956	63
Scheduled Castes and Scheduled Tribes Orders (Amendment) Act	1976	108
Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act	1989	33
Scheduled Securities (Hyderabad) Act	1949	07
Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act	2007	02
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Seaward Artillery Practice Act	1949	08
Securities and Exchange Board of India Act	1992	15
Securities Contracts (Regulation) Act	1956	42
Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act	2002	54

Seeds Act	1966	54
Sexual Harassment of Women at Workplace (Prevention, Protection and Redressal) Act	2013	14
Semiconductor Integrated Circuits Layout Design Act	2000	37
Sheriff of Calcutta (Power of Custody) Act	1931	20
Sheriffs' Fees Act	1852	08
Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act	1954	31
Shipping Development Fund Committee (Abolition) Act	1986	66
Shore Nuisances (Bombay and Kolaba) Act	1853	11
Sick Industrial Companies (Special Provisions) Act, 1985	1986	01
Sick Industrial Companies (Special Provisions) Repeal Act, 2003	2004	01
Sick Textile Undertakings (Nationalisation) Act	1974	57
Sick Textile Undertakings (Taking Over of Management) Act	1972	72
Sikh Gurdwaras (Supplementary) Act	1925	24
Sikkim University Act	2007	10
Sir Dinshaw Maneckjee Petit Act	1893	06
Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10
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